

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SMT C. P. JAIN
DAILY BOARD CIVIL CAUSE LIST OF DATE 01.12.2020.
C.R. NO.06**

Sr. No.	Suit no.	Name of parties	Stage	Next date
1	SU 3255/18	Aarzo Jahangir Shaikh Vs MCGM	Reply	
2.	SU 544/14	SHAIKH MOHAMMED SHABBIR Vs MCGM	N/M Hearing	
3.	SU 1742/18	Mr. Sarvesh R. Pavse Vs MCGM	N/M Reply	
4.	ST 5173/20	Salma Aslam Memon Vs MCGM	N/M Reply	

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SMT C. P. JAIN
DAILY BOARD CIVIL CAUSE LIST OF DATE 02.12.2020.
C.R. NO.06**

Sr. No.	Suit no.	Name of parties	Stage	Next date
1.	SU 2493/18	Tanuja Jayantilal Bhagat Vs MCGM	HCTB	
2.	SU 825/14	MS A GAFOOR AND COMPANY Vs MCGM	HCTB	
3.	SU 2004/19	Asif Iqbal Khan Vs MCGM	Order	
4.	SU 2681/19	Mr. Lokesh Jagdish Rathod Vs The Commissioner	Order	
5.	SU 3930/13	ANANDJI PADAMSHI SHAH Vs MCGM	Order	
6.	SU 801/10	DEEPAK SHANTILAL SHAH Vs B.M.C.	Argument	
7.	SU 802/10	DEEPAK SHANTILAL SHAH Vs B.M.C.	Argument	
8.	ST. 4544/20	Mrs. Yasmeen Shahalam malik Vs MCGM	Reply	
9.	ST. 918/20		N/M Reply	
10.	ST. 4001/20		N/M Order	

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SMT C. P. JAIN
DAILY BOARD CIVIL CAUSE LIST OF DATE 03.12.2020.
C.R. NO.06**

Sr. No.	Suit no.	Name of parties	Stage	Next date
1.	SU 2155/19	Mr. Ronak Domic Worlikar Vs MCGM	Argument	
2.	SU 2024/17	Rajakumar Russel Nadar Vs MCGM	HCTB N/M Hearing	
3.	SU 2639/17	Rajkumar Russel Nadar Vs MCGM	HCTB N/M Hearing	
4.	SU 2106/12	SMT. KANKUBAI K. SOLANKI Vs MCGB	Reply	
5.	ST. 4349/20	Farooq Iqbal Chunawala Vs MCGM	N/M Hearing	
6.	ST. 4832/20	Mr. Abdul Basit Abdul Qayyume Ansari Vs MCGM	N/M Order	

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SMT C. P. JAIN
DAILY BOARD CIVIL CAUSE LIST OF DATE 04.12.2020.
C.R. NO.06**

Sr. No.	Suit no.	Name of parties	Stage	Next date
1.	SU 2996/14	Mr.Ganesh Gangaram Yeldi Vs 1.Shri.Mallesham Ballayya Jindam & Ors	Argument	
2.	SU 1513/19	Mr. Lindwall Joseph Rodrigues Vs Hemanand B. Namdarian	Reply	
3.	SU 2922/15	Smt. Nida Atik Naik Vs MCGM	HCTB	
4.	ST. 4214/19	Nilofar Sirajuddin Shaikh Vs Administrative Officer (Estates)		
5.	ST. 4215/19	Sirajuddin Mohammed Yusuf Shaikh Vs Administrative Officer (Estates)		
6.	ST. 4216/19	Salahuddin Zainulabdin Shaikh Vs Administrative Officer (Estates)		

**CITY CIVIL AND SESSIONS COURT, MUMBAI
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DAILY BOARD CIVIL CAUSE LIST OF DATE 05.12.2020.
C.R. NO.06**

Sr. No.	Suit no.	Name of parties	Stage	Next date
1.	SU 806/09	RAJESH SO.RAMCHANDRA JADHAV Vs MCGM	N/M Order	
2.	SU 878/15	Smt.Veena Vijayraj Jain Vs MCGM	Framing Issues	
3.	SU 879/15	Mr. Vijayraj Jain Vs MCGM	Framing Issues	
4.	SU 880/15	Smt. Neeta Manoj Bokadia Vs MCGM	Framing Issues	
5.	SU 2891/11	HARKESH MOTILAL PAL Vs MCGM	HCTB	